



NOTIFICATION No. 105 / 2019

I

Thiru. R.Sridharan, II Additional District Judge, Salem, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai in G.O.(Rt).No.304, Home (Courts-II) Department, dated 06.06.2019 is transferred and posted as Judge, I Additional Special Court for exclusive trial of cases under NDPS Act, Madurai, in the existing vacancy.

II

Thiru. R.Gurumurthy, Judge, Family Court, Tiruchirappalli, is transferred and posted as Additional District Judge and Presiding Officer, Special Court under E.C.Act, Pudukkottai, vice Thiru. D.Kingsly Christopher, transferred.

Thiru. D.Kingsly Christopher, Additional District Judge and Presiding Officer, Special Court under E.C. Act, Pudukkottai, who has been appointed on transfer as III Additional Principal Judge, Family Court, Chennai in G.O.(Rt).No.305, Home (Courts-II) Department, dated 06.06.2019, is transferred and posted as III Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

Tmt. J.Sridevi, District Judge, formerly functioned as IV Additional District Judge, Coimbatore, now under compulsory wait, who has been appointed on transfer as VI Additional Principal Judge, Family Court, Chennai in G.O.(Rt).No.305, Home (Courts-II) Department, dated 06.06.2019, is posted as VI Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

Tmt. P.Selva Muthu Kumari, III Additional District Judge, Villupuram @ Kallakurichi, who has been appointed on transfer as Judge, Family Court, Dharmapuri in G.O.(Rt).No.305, Home (Courts-II) Department, dated 06.06.2019, is transferred and posted as Judge, Family Court, Dharmapuri, in the existing vacancy.

Thiru. A.Leyahath Ali, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Srivilliputhur, who has been appointed on transfer as Judge, Family Court, Srivilliputhur in G.O.(Rt).No.305, Home (Courts-II) Department, dated 06.06.2019, is transferred and posted as Judge, Family Court, Srivilliputhur, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 07.06.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

